



Rajasthan High Court Legal Services Committee, Jaipur

LOK ADALAT

(Date: 13-02-2016)

Time : 10.30 A.M to 5.00 P.M.)

(Place: Raj. High Court Old Building Campus, Jaipur)

CAUSE LIST

Bench No. 01

S.No.	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
1.	CW 683/2000	Daulat Singh/State of Raj.	Sanjay Mehrishi	B.P. Pareek
2.	CSA 359/03 With CSA 360/03	RSRTC/ Rajveer Singh	Mukesh Kumar Verma	S.R. Surana
3.	CW 5966/03	Brij Mohan Gupta/The Director, Elementary Education, Bikaner	H.K. Sharma	G.A.
4.	CW 3442/04	Narain Lal / State of Raj.	Vinod Kumar Gupta	G.A.
5.	SAW 467/05 With CW 7817/04	RSRTC/ Smt. Chetan Devi	Ashok Bansal	M.F. Baig
6.	CMA 2493/05	Raju/ Abdul karem	R.S. Rathore	Ashok Mathur
7.	CW 6549/05	Madan Lal Bagada/ RSRTC	Mukesh Kumar Verma	-
8.	CW 8206/05	Suraj Narain Kaushik/ State of Raj.	Miss Priyanka Pareek	G.A.
9.	CW 3093/07	Mool chand mali/ State of Raj.	Sudesh Bansal	Rishipal Agarwal
10.	CW 8869/08	Chandra Bhan Yadav/ State of Raj.	Rajvir Sharma	G.A.
11.	CW 10141/08	Bhagwati Prasad Sharma/ State of Raj.	R.A. Verma	G.A.
12.	CW 13760/08	Prakash Narain Gupta/ State of Raj.	S.L. Sangara	Rishipal Agrawal
13.	CMA 593/09	Mahesh /Nagendra Kumar	Sandeep Mathur	Virendra Agarwal
14.	CMA 2152/09	Smt. Kesar / Bheru Lal	Ram Singh Rathore	Tej Prakash Sharma
15.	CMA 3053/09	RSRTC/ Bharat Bhushan Sharma	V.S. Yadav	R.K. Daga
16.	CMA 4382/09	Laxmi Narayan / Suresh Singh Laura	Alok Chaturvedi	Shurti Dixit
17.	CW 6214/09	Menber Singh/RSRTC	S.R. Surana	Jag Mohan Saxena
18.	CW 9833/10	Smt. Shanta Kaushik/ State of Raj.	Ashok Kumar Bansal	G.A.
19.	CW 10407/10	P.N. Rachhoya/Sh. S.Pant & Ors.	H.C.Ganeshia	Mahendra Goyal
20.	CW 1123/11	M/s Rankawat Plaster Factory /Cooperative Minister & Ors.	Ashok Mishra	-
21.	CW 3827/11	Smt. Suraji Devi/ State of Raj.	Y.S. Naruka	-
22.	CMA 4013/11	Govind Ram / Omprakash	Hari Barath	-
23.	CW 4862/11	Chairman Cum Managing Director RRVPLN Jainur/ Kayam Singh	Gopi Chand Garg	S.S. Raghav
24.	CW 16729/11	RSRTC/ Ram Kumar Bhamu	Mukesh Kumar Verma	Sharad Purohit
25.	CMA 674/12	Asha Devi / Vedprakesh	Deepak Meena	N.C. Sharma
26.	CFA 736/12	Laddu Gopal/ SBBJ	Manoj Bhardwaj	S.K. Singhal
27.	CMA 2526/12 With CMA 2524/12 CMA 2525/12 CMA 2515/15	Mahesh/ Uttarakhand Roadways	R.S. Rathore	Rizwan Ahamad
28.	CW 3249/12	Rustam Ali/Raj. Rajya Vidhyut Board	Tej Prakash Sharma	Alok Garg
29.	CW 3256/12	Bajrang Lal Meena / Raj. Rajya Vidyut Board	Tej Prakash Sharma	G.C. Garg
30.	CW 4497/12	Maya Devi/State of Raj.	Jai Kishan Yogi	G.A.

31.	CMA 2890/13	Shriram General Insurance Company Ltd./ Roopa Devi Jogi	Virendra Agrawal	Shikha Parnami
32.	CW 3382/13	Vijay Singh/State of Raj.	Kunwar Bahadur	Sanjay Kumar Sharma
33.	CW 18536/13	Smt. Shafi Qunnisan/ State of Raj.	S.K. Jindal	G.A.
34.	CW 21393/13	Amrit Lal/ RSRTC	Babu Lal Gupta	Alok Chaturvedi
35.	CSA 34/14	M/s Urmil Gas Service/Raj. Housing Board	Rajat Ranjan	P.C. Jain
36.	CW 2255/14	Bhanwar Lal Dahima/ State of Raj.	Kuldeep Aswal	G.A.
37.	CW 2339/14	Smt. Mangal Bai/ State of Raj.	Raj Kumar Goyal	G.A.
38.	CW 3436/14	Smt. Marudhar Kanwat/State of Raj.	Girish Khandelwal	R.B. Mathur
39.	CW 4090/14	Shahbudin Khan/ RSRTC	Sunil Kumar Singodiya	-
40.	CW 5951/14	Bhanwar Lal/ State of Raj.	Kuldeep Aswal	G.A.
41.	CW 7203/14	Bhanwar Lal Dahima/State of Raj.	Kuldeep Aswal	Manu Bhargava
42.	CW 10854/14	Ravi Kumar Sharma / State of Raj.	Manoj Pareek	G.A.
43.	CW 11194/14	Charan Singh/Sub Division of Bharatpur	Naveen Dhuwan	Anita Agrawal
44.	CW 13047/14	Moti Lal/ Prencipal Account Genral	Satish Kumar	Lalima Purohit
45.	CW 13665/14 With CW 13666/14 CW 13667/14 CW 13668/14 CW 13669/14 CW 13670/14 CW 13671/14	Suraj Gurjar/Assistant Engineer, Panchna Irrigation	Vinod Gupta	Sanjeev Singhal
46.	CMA 115/15	Smt. Manbhar Devi/Jitendra Singh	Ram Singh Rathote	C.S. Jodha
47.	CW 285/15	Smt. Suresh Kumar Sharma/State of Raj.	N.K. Singhal	G.A.
48.	CMA 490/15	Seema Jain (Sethi) / Shri Krishna Travels	Ram Singh Rathore	Sandeep Pathak
49.	CMA 743/15	Kana Ram/ Kailash	Bhanu Prakash	Vishal Jain
50.	CW 2405/15	Smt. Geeta Devi / State of Raj.	Ashish Sharma Upadhyay	G.A.
51.	CMA 3734/15	Hanuman/Rewar Mal	Bhanu Prakash	-
52.	CMA 4584/15	Gulab chand/ ICICI, Lombard General Insu.Co. Ltd.	Akshat Choudhary	-
53.	CW 5502/15	Raj Kumar Bairwa/The Canara Bank, Head office-112, J.C. Road	Hansraj Kuldeep	-
54.	CW 14479/15 With CW 18725/15	M/s Meena Gas Agency/Bank of Baroda	Raj Kumar Sharma	R.K.Kasana
55.	CW 97/16 With CW 18254/16	Man Singh Sain/ BOB	Dr. Y.C. Sharma	R. K. Salecha
56.	CMA 387/16	Gajendra Singh/Banshidhar Yadav	Bhanu Prakash	-
57.	CMA 388/16	Ganga Ram/ Banshidhar Yadav	Bhanu Prakash	-

By Order,



Secretary,

Rajasthan High Court Legal Services Committee,
Jaipur



Rajasthan High Court Legal Services Committee, Jaipur

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CAUSE LIST

Bench No. 02

Pre-litigation Cases

1.	Pre-Litigation Case No. 09/15	Rama Kawar	Goridhan Singh
2.	Pre-Litigation Case No. 57/16	Babu Lal Saini	RSRTC
3.	Pre-Litigation Case No. 61/16	Suresh Chand Sharma	RSRTC
4.	Pre-Litigation Case No. 63/16	Balveer	RSRTC
5.	Pre-Litigation Case No. 79/16	Radhe Shyam	RSRTC
6.	Pre-Litigation Case No. 84/16	Shamsher Singh	RSRTC
7.	Pre-Litigation Case No. 89/16	Babu Lal Jagid	RSRTC
8.	Pre-Litigation Case No. 96/16	Keshar Singh	RSRTC
9.	Pre-Litigation Case No. 106/16	Smt. Kamod Kumar Sharma	RSRTC
10.	Pre-Litigation Case No. 113 /16	Shankar Lal Mali	RSRTC
11.	Pre-Litigation Case No. 139/16	Shree Kishan Patharia	RSRTC
12.	Pre-Litigation Case No. 159/16	Suresh Tiwari	RSRTC
13.	Pre-Litigation Case No. 171/16	Madan Lal Khandelwal	RSRTC
14.	Pre-Litigation Case No. 172/16	Amar Chand Jagid	RSRTC
15.	Pre-Litigation Case No. 173/16	Ram Lal S/O. Nanag Ram	RSRTC
16.	Pre-Litigation Case No. 174/16	Pooran Chand Mittal	RSRTC
17.	Pre-Litigation Case No. 175/16	Jai Singh	RSRTC
18.	Pre-Litigation Case No. 176/16	Rameswar lal Pareek	RSRTC
19.	Pre-Litigation Case No. 177/16	Moti Lal Gurjar	RSRTC
20.	Pre-Litigation Case No. 178/16	Bhanwar Lal Sharma	RSRTC
21.	Pre-Litigation Case No. 179/16	Vidhyanath Agarwal	RSRTC
22.	Pre-Litigation Case No. 180/16	Shiv Prasad Meena	RSRTC
23.	Pre-Litigation Case No. 181/16	Roshan Lal Mali	RSRTC
24.	Pre-Litigation Case No. 182/16	Abdul Habib	RSRTC
25.	Pre-Litigation Case No. 183/16	Prahlad Gurjar	RSRTC
26.	Pre-Litigation Case No. 184/16	Washu Dev Singh	RSRTC
27.	Pre-Litigation Case No. 185/16	Atar Singh	RSRTC
28.	Pre-Litigation Case No. 186/16	Jagdish Jain	RSRTC
29.	Pre-Litigation Case No. 187/16	Nanag Ram Gupta	RSRTC
30.	Pre-Litigation Case No. 188/16	Prakash Chand	RSRTC
31.	Pre-Litigation Case No. 189/16	Narendra Bhatiya	RSRTC
32.	Pre-Litigation Case No. 190/16	Mohan Murari Saxena	RSRTC
33.	Pre-Litigation Case No. 191/16	Gauri Shankar Sharma	RSRTC
34.	Pre-Litigation Case No. 192/16	Prem naraian	RSRTC
35.	Pre-Litigation Case No. 193/16	Rajendra Prasad Sharma	RSRTC
36.	Pre-Litigation Case No. 194/16	Govind Ram Meena	RSRTC
37.	Pre-Litigation Case No. 195/16	Kunwar Pal Singh	RSRTC
38.	Pre-Litigation Case No. 196/16	Shankar Lal Kumawat	RSRTC
39.	Pre-Litigation Case No. 197/16	Virendra Kumar Pareek	RSRTC
40.	Pre-Litigation Case No. 198/16	Govin Ram Sindhi	RSRTC
41.	Pre-Litigation Case No. 199/16	Prahlad Lal Joshi	RSRTC
42.	Pre-Litigation Case No. 200/16	Bhawan Singh	RSRTC
43.	Pre-Litigation Case No. 201/16	Mohan Lal Bakokiya	RSRTC
44.	Pre-Litigation Case No. 202/16	Prabhu Dayal Regar	RSRTC
45.	Pre-Litigation Case No. 203/16	Durga Prasad	RSRTC
46.	Pre-Litigation Case No. 204/16	Veer Vikram Singh	RSRTC
47.	Pre-Litigation Case No. 205/16	Bhagwati Singh	RSRTC

48.	Pre-Litigation Case No. 206/16	Satyanaryan Gaur	RSRTC
49.	Pre-Litigation Case No. 207/16	Mahendra Kumar Khandelwal	RSRTC
50.	Pre-Litigation Case No. 208/16	Govind Singh	RSRTC
51.	Pre-Litigation Case No. 209/16	Kailash Chand	RSRTC
52.	Pre-Litigation Case No. 210/16	Bhagirath Suthar	RSRTC
53.	Pre-Litigation Case No. 211/16	Nand Kishor Saini	RSRTC
54.	Pre-Litigation Case No. 212/16	Devi Lal S/o. Sh. Heera Lal	RSRTC
55.	Pre-Litigation Case No. 213/16	Krishna Gopal Sharma	RSRTC
56.	Pre-Litigation Case No. 214/16	Ghenshyam Sharma	RSRTC
57.	Pre-Litigation Case No. 215/16	Bhagwan Singh S/o. Jaswant Singh	RSRTC
58.	Pre-Litigation Case No. 216/16	Vijay Kumar S/o. Sh. Ratan Lal	RSRTC
59.	Pre-Litigation Case No. 217/16	Mohan Lal Mehra	RSRTC
60.	Pre-Litigation Case No. 218/16	Radhkishan Pareek	RSRTC
61.	Pre-Litigation Case No. 219/16	Rampal Komal	RSRTC
62.	Pre-Litigation Case No. 220/16	Chimal Lalwani	RSRTC
63.	Pre-Litigation Case No. 221/16	Gopi Singh	RSRTC
64.	Pre-Litigation Case No. 222/16	Kanhaiya Lal	RSRTC
65.	Pre-Litigation Case No. 223/16	Harkaran Choudhary	RSRTC
66.	Pre-Litigation Case No. 224/16	Bhanwar Singh Chouhan	RSRTC
67.	Pre-Litigation Case No. 225/16	Ram Singh S/o. Mool Chand	RSRTC
68.	Pre-Litigation Case No. 226/16	Ramji Lal Sharma	RSRTC
69.	Pre-Litigation Case No. 227/16	Ashok Kumar Sharma	RSRTC
70.	Pre-Litigation Case No. 228/16	Jagdish Prasad Sharma	RSRTC
71.	Pre-Litigation Case No. 229/16	Satyanarain sharma	RSRTC
72.	Pre-Litigation Case No. 230/16	Mool Chand Sharma	RSRTC
73.	Pre-Litigation Case No. 231/16	Sukhdev Gupta	RSRTC
74.	Pre-Litigation Case No. 232/16	Dinesh Chand Sharma	RSRTC
75.	Pre-Litigation Case No. 233/16	Rameshwar Prasad Sharma	RSRTC
76.	Pre-Litigation Case No. 234/16	Mool Chand Sharma	RSRTC
77.	Pre-Litigation Case No. 235/16	Praveen Kuamr Sharma	RSRTC
78.	Pre-Litigation Case No. 236/16	Daulat Singh	RSRTC
79.	Pre-Litigation Case No. 237/16	Govind Das	RSRTC
80.	Pre-Litigation Case No. 238/16	Krishan Murari Sharma	RSRTC
81.	Pre-Litigation Case No. 239/16	Shahzad Hussain	RSRTC
82.	Pre-Litigation Case No. 240/16	Banwari Lal Sharma	RSRTC
83.	Pre-Litigation Case No. 241/16	Sharwati Lal	RSRTC
84.	Pre-Litigation Case No. 242/16	Praveen Kumar	RSRTC
85.	Pre-Litigation Case No. 243/16	Krishan Gopal Sharma	RSRTC
86.	Pre-Litigation Case No. 244/16	Bhanwar Singh Martiya	RSRTC
87.	Pre-Litigation Case No. 245/16	Rajendra Sharma	RSRTC
88.	Pre-Litigation Case No. 246/16	Hari Ram Chejara	RSRTC
89.	Pre-Litigation Case No. 247/16	Dharam Pal	RSRTC

By Order,



Secretary,

Rajasthan High Court Legal Services Committee,
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